

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

C.P.(IB)/9(AHM)2021

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2021

Name of the Company:

Bank of India

V/s

Shree Rajeshwaranand Paper Mills Ltd

Section:

7 of Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Biju Nair appeared for the Financial Creditor.

Learned counsel for the Financial Creditor submits that he filed affidavit of service of notice. We direct him to produce track report within two weeks.

Matter to appear for further consideration on 07.04.2021

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B.GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 9th day of March, 2021